

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

NOTIFICAITON NO.03/2023-RC, DATED: 26.07.2023

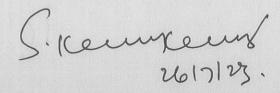
The candidates with the following hall ticket numbers are declared to have been qualified in the Screening Test conducted on 24.04.2023, in connection with the recruitment to 30 posts of Civil Judge (Junior Division) (24 under direct recruitment and 6 under recruitment by transfer), notified for the year 2023 vide Notification No.3/2023-RC, dated 07.03.2023.

DIRECT RECRUITMENT

2023000005	2023000177	2023000619	2023000798	2023000877	2023000976
2023000013	2023000181	2023000632	2023000799	2023000904	2023000981
2023000021	2023000226	2023000645	2023000806	2023000906	2023000982
2023000022	2023000273	2023000659	2023000814	2023000917	2023000989
2023000045	2023000282	2023000668	2023000826	2023000919	2023000990
2023000055	2023000304	2023000685	2023000829	2023000929	2023001001
2023000081	2023000306	2023000692	2023000830	2023000932	2023001031
2023000086	2023000409	2023000747	2023000833	2023000937	2023001035
2023000122	2023000439	2023000756	2023000840	2023000938	2023001057
2023000134	2023000458	2023000775	2023000852	2023000942	2023001074
2023000141	2023000481	2023000777	2023000860	2023000945	2023001075
2023000148	2023000531	2023000788	2023000861	2023000946	2023001080
2023000151	2023000538	2023000789	2023000862	2023000947	2023001085
2023000152	2023000557	2023000791	2023000865	2023000955	2023001091
2023000168	2023000573	2023000796	2023000868	2023000960	2023001092

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2023001121	2023001403	2023001657	2023001978	2023002331	2023002813
2023001122	2023001432	2023001675	2023001988	2023002345	2023002837
2023001144	2023001433	2023001.680	2023001992	2023002349	2023002843
2023001147	2023001435	2023001681	2023002015	2023002428	2023002849
2023001149	2023001439	2023001700	2023002036	2023002431	2023002894
2023001152	2023001445	2023001703	2023002045	2023002438	2023002909
2023001155	2023001447	2023001706	2023002081	2023002449	2023002933
2023001161	2023001456	2023001723	2023002093	2023002479	2023002942
2023001170	2023001462	2023001726	2023002103	2023002481	2023002953
2023001177	2023001470	2023001743	2023002113	2023002485	2023002958
2023001181	2023001476	2023001745	2023002121	2023002500	2023003021
2023001201	2023001488	2023001754	2023002129	2023002503	2023003035
2023001208	2023001495	2023001761	2023002131	2023002517	2023003080
2023001211	2023001501	2023001766	2023002138	2023002535	2023003142
2023001215	2023001505	2023001813	2023002173	2023002551	2023003144
2023001226	2023001506	2023001814	2023002183	2023002577	2023003190
2023001245	2023001510	2023001815	2023002194	2023002580	2023003206
2023001252	2023001528	2023001870	2023002196	2023002600	2023003214
2023001261	2023001547	2023001876	2023002218	2023002623	2023003275
2023001273	2023001549	2023001892	2023002222	2023002628	2023003353
2023001288	2023001554	2023001897	2023002224	2023002647	2023003374
2023001292	2023001557	2023001915	2023002234	2023002659	2023003375
2023001319	2023001577	2023001933	2023002239	2023002674	2023003391
2023001342	2023001581	2023001953	2023002248	2023002683	2023003435
2023001357	2023001596	2023001956	2023002283	2023002706	2023003499
2023001389	2023001599	2023001960	2023002298	2023002712	2023003670
2023001390	2023001603	2023001961	2023002302	2023002742	
2023001399	2023001610	2023001971	2023002325	2023002790	
2023001402	2023001623	2023001973	2023002328	2023002812	



RECRUITMENT BY TRANSFER

2023000317	2023001106	2023002031	2023002356	2023002798	2023003167
2023000335	2023001382	2023002111	2023002382	2023002832	,2023003339
2023000544	2023001457	2023002242	2023002401	2023002925	2023003351
2023000611	2023001474	2023002250	2023002410	2023002969	2023003444
2023000707	2023001712	2023002277	2023002436	2023002979	2023003690
2023000891	2023001787	2023002278	2023002473	2023002988	
2023000924	2023001817	2023002292	2023002478	2023003025	
2023000987	2023001823	2023002312	2023002486	2023003109	
2023001044	2023001826	2023002314	2023002602	2023003110	
2023001048	2023001903	2023002330	2023002778	2023003131	

- I. The candidate with the Hall ticket No.2023002916 claims that her caste category comes under BC-A, but the community "Hindu Gramam" is not recognized as BC-A category in the State of Andhra Pradesh. Hence her candidature is rejected.
- **II.** The candidates with the following hall ticket numbers are permitted to appear in the written examination subject to production of proper and original documents/certificates at the time of final verification, if qualified, before the viva-voce.

Sl.No.	Application Seq.No/ Hall ticket Number	Remarks	Required document
1	2023000005		
2	2023000409	er e	
3	2023000439		
4	2023000692		
5	2023000788		
6	2023000814		
7	2023001201	Uploaded Other Backward	Non-Creamy layer
8	2023001273	Classes (OBC certificate)	certificate
9	2023001435		
10	2023001501		r
11	2023001554		
12	2023001581		
13	2023001680		
14	2023001700		
15	2023002183		

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16	2023002283		
17	2023000798		
18	2023000799		
19	2023000865		70
20	2023000906		
21	2023000937		
22 .	2023001155		
23	2023001761	4	
24	2023002045		
25	2023002331		
26	2023002517	Uploaded Other Backward	Non-Creamy layer
27	2023002953	Classes (OBC certificate)	certificate
28	2023003206		
29	2023003214		
30	2023000791		
31	2023001505		
32	2023002813		
33	2023003499		
34	2023003670		
35	2023001075		
36	2023001610		
37	2023000152		
38	2023001342		
39 ·	2023001252	Not upload Non-Creamy layer certificate.	Non-Creamy layer certificate
40	2023002837	Uploaded Non-creamy layer	Non-Creamy layer
		certificate for the year 2021	certificate for the year,
		instead of latest certificate of	2022 or 2023
		either the year 2022 or 2023	
41	2023000668		
42	2023001057	Uploaded income certificate	Non-Creamy layer
43	2023001074	instead of Non-Creamy layer certificate.	certificate
44	2023001476	Certificate.	
45	2023001599		
46	2023001149	the second second and the second second second	acatagastina con di
47	2023001623	Not upload Law Degree	Law Degree certificate
48	2023003035		
49	2023000177	Community Certificate not legible	Community Certificate
50	2023000924	SSC Certificate not legible	SSC Certificate
51 ·	2023001577	SSC and Community certificates not legible	SSC and Communit certificates
52	2023001723	SSC/Date of Birth Certificate not legible	SSC/Date of Birt Certificate

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53	2023002113	SSC, Community and Law SSC, Community and Law
		Degree Certificates not legible Degree Certificates
54	2023002131	Community and Non-creamy Community and Non-
		Layer Certificates not legible creamy Layer Certificates
55	2023003021	SSC and Law Degree Certificates SSC and Law Degree
		not legible Certificates
56	2023003144	Community Certificate not Community Certificate legible

III. The candidates with the following hall ticket numbers are permitted to appear in the written examination subject to production of proper and original documents/ certificates at the time of verification, if qualified, before the viva-voce.

SI.No.	Application Seq.No/ Hall ticket Number	Case details	Required document
1	2023001726	The applicant mentioned in his application that in CC No.77 of 2015 he was prosecuted / convicted.	directed to produce
2	2023002942	The applicant mentioned in his application that an F.I.R. No. 2/2013 was registered in K.V.B. Puram that charge sheet was filed vide C.C.No.65/2013 in the Court of AJCJ, Srikalahasti that he was acquitted in the case.	directed to produce relevant CC No 65/2013 documents at the time of

IV. The candidates with the following hall ticket numbers are permitted to appear in the written examination subject to verification of final orders at the time of verification, if qualified, before the viva-voce.

Sl.No.	Application Seq.No/ Hall ticket Number	Details	Required documents
1	2023001106	The applicant mentioned in his application that he was imposed minor penalty ie.,	final order and
(5°)		withholding one annual increment without cumulative effect for one year in 2014 vide disciplinary proceedings No.03/2013.	

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2	2023003025	The applicant mentioned in	Subject to production of
	2 12 12 17 17 17 17 17 17 17 17 17 17 17 17 17	his application that "Minor	final order and
		Punishment of Censure" was awarded.	verification of it.

The candidates are further informed that if the documents produced by them found to be defective or inappropriate in later days, their candidature would be rejected summarily. The candidates are requested to follow the guidelines and general instructions of the notification no.3/2023 dated 07.03.2023.

The details of written examination and Examination Centre will be published in due course. The applicants are required to visit the official website of High Court of A.P. i.e., https://aphc.gov.in to keep themselves updated on all the steps/results etc., until the completion of the recruitment.

REGISTRAR (RECRUITMENT)